

(c) Total funds allocated for the Centre is Rs.88.55 crores out of which Rs.61.18 crores have been spent so far.

(d) Does not arise.

#### **Review of non-gainful treaties**

2346. SHRI D. RAJA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is a demand to review and revise treaties which are not economically gainful to India;

(b) whether it is a fact that India is a signatory to the Indian Ocean Tuna Commission;

(c) if so, whether it is a fact that this commission is dominated by European countries and the USA; and

(d) the steps that would be taken to review this treaty which is of little benefit to India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA): (a) Government of India constantly reviews the usefulness of the treaties it has entered into and takes necessary measures as and when required.

(b) Yes. India is a Member of the Indian Ocean Tuna Commission (IOTC) since 13 March, 1995.

(c) No. European Community, France and United Kingdom are the only three members from Europe among the twenty eight members of IOTC while the USA is not a member of IOTC.

(d) Performance of the IOTC has been recently reviewed by a Performance Review Panel constituted by IOTC. India has been one of the six member countries included in the performance Review Panel.

#### **Lapses in issue of visa**

2347. SHRI RAJEEV SHUKLA:

DR. T. SUBBARAMI REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Indian Consulate flouted rules for Rana's visa;

(b) if so, whether gaps of visas issued to Pakistan-Canadian Rana and a woman Samraz Rana Akhtar and both were issued multiple entry visas by the Indian consulate in October, 2008; and

(c) if so, whether any inquiry has been conducted about the lapses and the steps that are being taken to further scrutinize visas?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) to (c) Tahawwur Rana Hussain, Canadian national of Pak

origin, holding passport No. JV533373 issued on 3rd March 2006 valid up to 3rd March 2011 was issued one year Business Visa No. AF232384 on 31st October 2008.

Samraz Rana Akhtar (wife of Tahawwur Rana Hussian), a Canadian national of Pak origin, holding Passport No. WB694622 issued on 9th August 2007 valid up to 8th August 2012 was issued five year Tourist Visa No. AF232383 on 31st October 2008.

Heads of Indian Mission and Posts in the USA have the discretion to grant visas to US and Canadian citizens of Pakistani origin, according to the extant guidelines of the Ministry of Home Affairs. Both visas have since been cancelled. The entire process of issuance of visas to Mr. and Mrs. Rana Hussain is being enquired into. The policy for issue of visas to all foreigners of Pakistani origin is under review.

#### **Proposal of Pakistan to resume talks**

2348. SHRI JABIR HUSAIN:

DR. T. SUBBARAMI REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan once again proposed resumption of talks on nuclear confidence building measures but India has refused the offer citing lack of seriousness shown by Islamabad in taking action against perpetrators of 26/11 Mumbai attacks;

(b) whether this took place at the regional meeting of the International Commission for Nuclear Non proliferation and Disarmament in New Delhi in October, 2009;

(c) whether Indian representatives at the meeting placed the facts emerging out of the recent letters of A.Q. Khan; and

(d) if so, the other main points discussed in the meeting and the stand our country has taken in the meeting?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA): (a) At the regional meeting of the International Commission on Nuclear Non-Proliferation and Disarmament (ICNND), a Track II forum, held in New Delhi in October 2009 some Pakistani participants called for talks with India on nuclear confidence building measures. There has been no official proposal from Pakistan in this regard.

(c) and (d) At the meeting, the Indian participants had pointed out the facts emerging out of the letters of A.Q. Khan. The meeting discussed several topics, including the mandate and objectives of ICNND, current disarmament and non-proliferation issues (such as FMCT, CTBT, NPT, peaceful uses of nuclear energy etc.) and nuclear power projection and priorities. The Indian participants put forth their views on these issues, including India's commitment to a world free of nuclear weapons.

#### **Release of fisherman in the custody of PMSA**

2349. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state: